

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA no. 127 of 2014 in**  
**Appeal No. 69 of 2014**

**Dated : 23<sup>rd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**Counsel for the Appellant(s):**

**Mr. S. Ganesh, Sr. Adv.**

**Mr. Vishal Anand**

**Ms. Divya Chaturvedi**

**Counsel for the Respondent(s):**

**Mr. Pradeep Misra**

**Mr. Suraj Singh for R.48 & 50**

**Mr. M.G. Ramachandran**

**Ms. Swagatika Sahoo for R.2**

**Mr. Anand K. Ganesan**

**Ms. Swapna Seshadri for R.61**

**ORDER**

We have heard both the parties with reference to Interim Relief sought for in IA-127/14.

***Order is Reserved.***

**(Rakesh Nath)**  
**Technical Member**  
pr/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**